

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.601/97

Tuesday this the 7th day of October, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

P.Nanu,  
Retired Serang Grade II,  
Office of the District Engineer  
(Regirdering)  
Cuttack, South Eastern Railway,  
residing at Kozhikalam House,  
PO. Mannur-673 328,  
Kozhikode District,  
Kerala State.

..Applicant

(By Advocate Mr. V.R.Ramachandran Nair)  
Vs

1. Union of India represented by the  
General Manager, South Eastern Railway,  
Garden Reach, Calcutta.43,  
West Bengal.
2. The Deputy Chief Personnel Officer  
(construcion), Office of the  
Chief Administrative Officer (Projects)  
South Eastern Railway,  
Chandrasekarpur, Bhuvaneswar.
3. The Chief Project Manager  
(Regirdering), South Eastern Railway,  
Chandrasekharpur, Bhavaneswar.
4. The District Engineer  
(Regirdering)  
Cuttack, South Eastern Railway,  
Cuttack.

...Respondents

(By Advocate Ms. Mary Nirmala for Shri Thomas Mathew  
Nellimootil)

The application having been heard on 7.10.97, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

As the Miscellaneous Application for condonation  
of delay is rejected the Original Application being time

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barred is rejected. However, it is observed that the rejection of this application will not debar the applicant from taking up the matter before the appropriate authorities. No costs.

Dated the 7th day of October, 1997.

  
S.K. GHOSAL  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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